

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(4)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/42/2016
NAME OF THE PETITIONER(S) : G. Sethuraman
NAME OF THE RESPONDENT(S) : Spinco Special Instruments Consortium Pvt. Ltd & 3 Others
UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
INDIRA POONKUNRAN. REPRESENTATION BY WHOM (INDIRA POONKUNRAN) P. Sri 10/09/17

1. G. Sethuraman Counsel for R2 & R3 K. Anantha Padmanabha Swamy
Indira Poonkumaran Counsel for Petor P. Sri

ORDER

Counsel for petitioner present and filed written submissions. He is directed to furnish a copy of the same to the other side. Counsel for R2 & R3 present and prayed time for making submissions. Time extended at request. Put up on 03.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy
Member (Judicial)

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